

in East Godavari District of Andhra Pradesh, and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK) (a) Development of historical and religious places is primarily the responsibility of the State Governments. There is no criteria with the Central Department of Tourism for identification of such places as tourist centres

(b) and (c) No proposals in this regard has been received from the State Government

Holding Losses of Sugar in S.T.C.

8331 DR KIRODILAL MEENA Will the Minister of COMMERCE be pleased to state

(a) whether imported sugar worth Rs 18 crores was lost in the form of holding losses at Port Town and S T C s Godown during 1984 to 1987 and

(b) if so, action taken against agencies responsible for the losses?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) (a) and (b) As per the audited accounts, STC has incurred total handling losses at Port Towns and STC's Godowns to the value of Rs 1.47 crores on import of sugar during the financial years 1984-85 to 1987-88. These are the normal handling and storage losses for a commodity like sugar. This loss works out to 0.08% of sugar handled/stored

[*Translation*]

Steel Yard at Kota

8332 DR BENGALI SINGH: Will the Minister of STEEL AND MINES be pleased to state

(a) whether the steel yard at Kota (Rajasthan) has been closed,

(b) if so, the reasons therefor;

(c) whether there is proposal to reopen/ set up a steel yard at Kota, and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) (a) No, Sir

(b) to (d) Does not arise

Exports From Kanpur

8333 SHRI KESHARI LAL Will the Minister of COMMERCE be pleased to state

(a) the main products of Kanpur being exported

(b) the position of export of leather and leather goods among the products being exported,

(c) whether Government propose to set up an export-oriented industry in rural Kanpur,

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU). (a) The major products exported from Kanpur

are finished leather, leather goods. The other products exported from Kanpur include cane and moaj articles, chemicals, apparels, electronics and textiles, light engg products like diesel engines, pumps, fasteners, agricultural implements etc

(b) The share of leather and leather goods in exports from Kanpur is estimated to be around 70 per cent. The major exports consist of harness and saddlery items.

(c) No, Sir

(d) Does not arise

(e) Initiative for setting-up industrial units rests with the private entrepreneurs.

[English]

Trade Negotiation At Geneva

8334 SHRI YADVENDRA DATT Will the Minister of COMMERCE be pleased to state

(a) the steps Government propose to take to safeguard the interest of the country in the Uruguay round of multilateral trade negotiations at Geneva under the auspices of the General Agreement on Tariffs and Trade and

(b) how Government propose to counter the industrialised countries pressure with regard to areas of Trade Related Intellectual Property Rights (TRIPs) and Trade Related Investment Measures and Services?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) (a) and (b) India has adopted a multi-pronged strategy in the context of the Uruguay Round of Multilateral Trade Negotiations in order to safeguard its interests. India has been participating actively in the negotiations in order to seek improved market access for its ex-

ports and to check unilateral and arbitrary action through strengthened multilateral rules and disciplines to govern international trade. A number of oral and written submissions have been made in the Negotiating Groups stating our views clearly and cogently, based on sound economic arguments and reasoning, keeping in mind our situation as a developing country. We have also made a number of specific proposals which reflect our interests and concerns. In addition, India has been coordinating its position actively with other like-minded developing countries to enlarge support in these negotiations and we have made joint submissions on a number of issues. In this connection India also recently hosted a meeting of 18 developing countries participating in the Uruguay Round at New Delhi on 19-20 March, 1990. In the areas of Trade-Related Intellectual Property Rights, Trade-Related Investment Measures and Services, detailed submissions have been made by India. These have received wide support from other developing countries and some joint submissions have also been tabled. We are hopeful that these negotiations will result in a balanced outcome which will take into account the interest of all participants including those of developing countries, such as India. It is Government's intention to continue to participate actively in the negotiating process to ensure that our interests are fully safeguarded.

[Translation]

Evasion of Customs Duty

8335 SHRI RESHAM LAL JANGDE Will the Minister of FINANCE be pleased to state

(a) the number of cases of smuggling and evasion of Customs duty detected by the Department of Central Excise and Income Tax in 1989 and till March, 1990 at various Seaports, around them or elsewhere